

MR. SPEAKER: This is not the procedure.

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND LABOUR  
(SHRI RAVINDRA VARMA): My  
statement was about Government  
Business. I would like to submit  
that in the course of the next few  
days, there will be ample opportu-  
nities for the hon. Members of this  
House to discuss the Demands for  
Grants of the various Ministries when  
such matters, as have been referred  
to by the hon. Members, can be  
raised. If the hon. Members want to  
raise them as separate issues, then  
the matter will have to go to the  
Business Advisory Committee for the  
allotment of time. My submission,  
Sir, as the hon. Members know, is  
about Government's business for the  
next week.

MR. SPEAKER: The question is:

"That in pursuance of sub-sec-  
tion (3) (c) of Section 4 of the  
Cardamom Act, 1965, the members  
of this House do proceed to elect,  
in such manner as the Speaker may  
direct, two members from among  
themselves to serve as members of  
the Cardamom Board, subject to  
the other provisions of the said  
Act."

*The motion was adopted.*

12.07 hrs.

DEMANDS FOR EXCESS GRANTS  
(GENERAL), 1975-76

THE MINISTER OF FINANCE  
(SHRI H. M. PATEL): I rise to pre-  
sent a statement showing Demands  
for Excess Grants in respect of the  
Budget (General) for 1975-76.

SUPPLEMENTARY DEMANDS FOR  
GRANTS (GENERAL), 1977-78

THE MINISTER OF FINANCE  
(SHRI H. M. PATEL): I rise to pre-  
sent a statement showing Supple-  
mentary Demands for Grants in res-  
pect of the Budget (General) for  
1977-78.

12.7½ hrs.

RESERVE BANK OF INDIA  
(AMENDMENT) BILL\*

THE MINISTER OF FINANCE  
(SHRI H. M. PATEL): I beg to  
move for leave to introduce a Bill  
further to amend the Reserve Bank  
of India Act, 1934.

MR. SPEAKER: The question is:

"That leave be granted to intro-  
duce a Bill further to amend the  
Reserve Bank of India Act, 1934."

*The motion was adopted.*

SHRI H. M. PATEL: I introduce  
the Bill.

12.08 hrs.

HIGH DENOMINATION BANK  
NOTES (DEMONETISATION) BILL\*

THE MINISTER OF FINANCE  
(SHRI H. M. PATEL): I beg to  
move for leave to introduce a Bill  
to provide in the public interest for  
the demonetisation of certain high  
denomination bank notes and for  
matters connected therewith or inci-  
dental thereto.

MR. SPEAKER: The question is:

"That leave be granted to intro-  
duce a Bill to provide in the pub-  
lic interest for the demonetisation  
of certain high denomination bank

\*Published in Gazette of India Extraordinary, Part II, section 2,  
dated 3-3-78.